Declaration of Assets and Liabilities

Year 2022-23



I ,SHIV NATH YADAV., son of LATE JAGESHWAR YADAV,

aged **51**. years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT** service and presently working as **ASSISTANT**, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)- RENU DEVI	Dependant-1 Name-ALOK RAJ	Dependant-2 Name-SWETA KUMARI	Dependant-3 Etc. Name- NEETU KUMARI
(i)	Cash	20,000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING- 50,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	GLAMOUR- FI	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	GOLD-30 GM	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr.	Description	T	T-2	7		
No.	Description	Self	Spouse	Dependant-1	Section 10 and Control of the Contro	
(i)	Agricultural Land	NIL	Name(S)		Name	Etc. Name
(,,	- Location(s)	INIL	INIL	NIL	NIL	NIL
	- Survey number(s)					
Į.	- Extent (Total		İ	*		
	measurement)					
ŀ	-Current market]			
1	value		1			
(ii)	Non-Agricultural Land		+ 			
(")	- Location(s)	Part in	NIL	NIL	NIL	NIL
i	- Survey number(s)	HUF				
l	- Extent (Total	Land	i.			
İ	measurement)	1 acre				
Ĺ	-Current market	approx		1	1	
i,	value		E			
(iii)	Buildings	NIT!				
(1117)	(Commercial and	NIL	NIL	NIL	NIL	NIL
e e	residential)	e.				
	Location(s)					1
	- Survey /door					1
	number(s)					
	- Extent (Total					
	measurement)	10			9	ļ
	- Current market)		
	value		'			2)
(iv)	Houses / Apartments,	NIL	ALT!			50 March 270
(14)	etc.	INTE	NIL	NIL	NIL	NIL
	- Location(s)		1	8		
	- Survey /door		î			
4	number(s)	1	ĺ			
	- Extent (Total		Ī			
	measurement)		1			
	- Current market			°	38.	3
	value			ľ		
(v)		NIL	NIL	BIYE		
1.1	interest in property)	IATE	INIL	NIL	NIL	NIL
360	The property	1	19			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 28.02.2023
(a)	(i) Loans from Banks	EDUCATION LOAN-500000/- FROM CANARA BANK,KAPILESHWAR STHAN MADHUBANI.	4,00,000/-
	(ii) Loans from financial institutions	NIL	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	100
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments	NIL	

	dealing with telephones		
4	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX-NO DUES PAN NO-AFPPY1293H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	ļ-	GPF-PTS/BLA-1232				
Gender	:-	M (M/F)				
Date of Birth	:-	1 5 0 8 1 9 7 0 (DD/MM/YYYY)				
Class/Group	:-	B (A/B/C)				
Cadre	ī-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICES (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)				
Home District	:- [MADHUBANI				
I hereby declare that the above details are true to the best of my knowledge and belief.						
		Signature 1912 Por ar Micon				
		Name of Employee:SHIV NATH YADAV.				
Place:PATNA		Designation:ASSISTANT				
Date: 20/02/2023		Department:.BIHAR LEGISLATIVE ASSEMBLY				

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

SECRETARIAT PATNA